

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

AO/TAMP No. 522/2001

Sohan Singh Meena Versus UOI & Ors.

Date of Order	Orders
22.11.2001	Mr. Shiv Kumar - Counsel for applicant. The Counsel for the applicant seeks to withdraw this O.A. In view of the submissions made before us, this O.A. is dismissed as withdrawn. <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>[Signature]</i> (S. K. AGARWAL) Judicial Member